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**K.C. Oraon -Vrs.- UOI**

Admission Sl. No.04  
O.A. No.260/888/2016

Order dated 18<sup>th</sup> January, 2017

**CORAM**  
**HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)**

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Heard Mr. N.R. Routray, Ld. Advocate on behalf of Mr. B. Dash, Ld. Counsel for the applicant. By filing a Memo dated 17.01.2017 Ld. Counsel for the applicant has prayed for withdrawal of the O.A. Accordingly, the O.A. is disposed of being withdrawn with liberty to move before the appropriate Bench. Mr. T. Rath, Ld. Standing Counsel appearing for the Respondents-Railways is present.



MEMBER(A)

K.B.